## BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabba)

## SIXTY-SIXTH REPORT

(Presented on 17-8-1984)

The Business Advisory Committee held a sitting on Friday, 17 August, 1984.

2. of bu	The siness	Committee recommend the allocation of time to the following as shown against each:—	ng	items
	(1)	The Taxation Laws (Amendment) Bill, 1984.	3	hours
		(Consideration and passing)		
	(2)	The Constitution (Forty-eighth Amendment) Bill, 1983.	1	hour
		(Consideration and passing)		
	(3)	The Constitution (Fiftieth Amendment) Bill, 1984	1	hour.
		(Consideration and passing)		
	(4)	The Constitution (Fifty-first Amenument) Bill, 1984.	1	hour
		(Consideration and passing)		
	(5)	The Life Insurance Corporation Bill, 1983, as reported by Joint Committee.	3	hour hour
		(Consideration and passing)		
	(6)	The Copyright (Amendment) Bill, 1984, as passed by Rajya Sabha.	2	hours
		(Consideration and passing)		,
	(7)	The Family Courts Bill, 1984.	3	hours
		(Consideration and passing)		
	(8)	Discussion on the motion by Shri G. M. Banatwalla for modification of Emigration Rules, 1983.	1	hour
	(9)	Discussion on the motion by Shri G M. Banatwalla for modification of Illegal Migrants (Determination by Tribunals) Rules, 1984.	1	hour
	(10)	Further discussion on Government Motion regarding 'Approach to the Seventh Five Year Plan 1985—90'.	3	hours
	(11)	Discussion on the Resolution regarding continuance of President's Rule in the State of Punjab.	2	hours
	(12)	Discussion on the Resclution regarding continuance of President's Rule in the State of Sikkim.	2	hours

(13) Discussion on Motion regarding the action of the Governor of Andhra Pradesh in dismissing the Ministry headed by Shri N. T. Rama Rao.

On Tuesday, 21 August, 1984 after Question Hour.

[P.T.O.

(14) Discussion under Rule 193 on the statement made by the Minister of State for External Affairs in the House on 16 August, 1984 regarding the situation in Sri Lanka.

On Tuesday 21 August, 1984 at 4.30 P.M.

2. The Committee also recommend that the current session of Lok Sabha may be extended upto Monday, 27th August, 1984 and the House may sit on Saturday, 25th and Monday, 27th August, 1984.

NEW DELHI;
August 17, 1984
Sravana 26, 1906 (Saka)

BAL RAM JAKHAR, Chairman, Business Advisory Committee.